

DIVISION BENCH
COURT - II

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/40(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF SPARKS SOFTWARE ADVISORY PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. S.K Tiwari, Adv.] for the Appellant
Mr. Jayesh Kumar Choradia, Adv.
Ms. Shivansi Indoria, Adv.

ORDER

1. Ld. Counsel for the Appellant present.
2. Registry is directed to issue notice to the RoC, WB to get a report in this matter, by way of speed post and by email and place tracking information on record.
3. List this matter **on 15.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**